

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SINGLE PRINCIPAL BENCH**

**ITEM No. 18**  
**TA (IBC)- 39(PB)/2024**

**IN THE MATTER OF:**

Orbis Trusteeship Services Private Limited  
Vs.  
Harvinder Singh Sikka

.... Petitioner/Applicant

.... Respondent

**Order under Rule 16(d) of NCLT, 2016.**

**Order delivered on 05.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Sr. Adv. Mr. Sunil Fernandes, Adv. Anindita R.  
Chowdhary, Adv. Vatsala Rai, Adv. Sushrut Garg,  
Adv. Rajshree Chaudhary, Adv. Diksha Dadu

For the Respondent : None

**ORDER**

Mr. Sunil Fernandes, Ld. Sr. Counsel for the Applicant appears physically.

List the matter **on 12.07.2024.**

**Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**